UNIT SCHEME UNDER IPCE

INTEGRATED PROFESSIONAL COMPETENCE COURSE (IPCC)

DETAILS OF PAPERS IN WHICH CANDIDATES ARE RE QUIRED TO APPEAR AND PASS IN ONE SITTING AS A UNIT CANDIDATE IN IPCE

STUDENTS WHO HAVE PASSED GROUP-I IN INTERMEDIATE EXAMIANTION UNDER PARAGRAPH 2A OF SCHEDULE 'B' OR PROFESSIONAL EDUCATION (EXAMINATION- II)				
UNIT - 4 Group I Paper 3 : Cost Accounting and Financial Management Group I Paper 4 : Taxation	<u>UNIT - 6</u> Group II Paper 7 : Information Technology and Strategic Management	UNIT - 8 Group I Paper 3 : Cost Accounting and Financial Management Group I Paper 4 : Taxation Group II Paper 7 : Information Technology and Strategic Management		

STUDENTS WHO HAVE PASSED GROUP-II				
IN INTERMEDIATE EXAMIANTION UNDER PARAGRAPH 2A OF SCHEDULE 'B' OR PROFESSIONAL EDUCATION (EXAMINATION- II)				
Student to pass Group II of IPCC has to appear	Student to pass Group I of IPCC has to appear	Student to pass Both Groups of IPCC has to appear		
<u>UNIT - 5</u>	<u>UNIT - 7</u> Group I Paper 1 : Accounting	UNIT - 9 Group I Paper 1 : Accounting		
Group II Paper 5 : Advanced Accounting Group II Paper 6 : Auditing and Assurance	Group I Paper 2 : Business Laws, Ethics and Communication	Group I Paper 2: Business Laws, Ethics and Communication Group II Paper 5: Advanced Accounting Group II Paper 6: Auditing and Assurance		

PAPER-WISE EXEMPTION TO THE CANDIDATES APPEARING IN INTEGRATED PROFESSIONAL COMPETENCE EXAMINATION FOR THE UN-EXPIRED CHANCE (S) ON THE BASIS OF HAVING SECURED A MINIMUM OF 60 PERCENT MARKS IN A PAPER IN THE EARLIER EXAMINATIONS

Papers of the Professional Education (Examination - II) passed under Regulation 28B (5) of the Chartered Accountants Regulations, 1988	Paper-wise exemption in Integrated Professional Competence Examination (IPCE) under Regulation 28D of the Chartered Accountants Regulations, 1988
Group I	
Paper 1 : Accounting	Group I Paper 1 : Accounting and
	Group II Paper 5 : Advanced Accounting
Paper 2 : Auditing	Group II Paper 6: Auditing and Assurance
Paper 3: Business and Corporate Laws	Group I Paper 2 : Business Laws, Ethics and Communication
Group II	
Paper 4 : Cost Accounting and Financial Management	Group I Paper 3 : Cost Accounting and Financial Management
Paper 5 : Income Tax and Central Sales Tax	Group I Paper 4: Taxation
Paper 6 : Information Technology	Group II Paper 7: Information Technology and Strategic Management